

**SOURCES (SHRI KALAP NATH RAI) :** (a) and (b) Government of India had decided in June, 1981 to approve the execution of Koel Karo Hydro-electric Project (710 MW) in the Central Sector at a total estimated cost of Rs. 444.67 crores (at March '80 price level) including interest during construction, envisaging a construction period of eight years. However, pending concurrence of the State Government to the formula for sharing of benefits from Hydro-electric Projects in the Central Sector and clearance of the project from environmental and forest angles, only an expenditure of Rs. 8 crores was allowed on establishment, acquisition of land and pre-construction investigation etc. Construction work on the project could not take off due to resistance of the local people to acquisition of land and the stay granted by the Supreme Court against dispossession of the local people from their lands. The stay has since been vacated. The forest clearance for the project was received as late as July, 1990. The cost of the project had in the meantime increased substantially, mainly due to price escalation. The estimated cost at March, 1991 price level works out of Rs. 1338.80 crores, including interest during construction. The project can be commissioned within a period of 7 years from the date of award of generating equipment, subject to fresh investment decision and availability of funds as per the updated cost estimates.

(c) Investment in Koel-Karo Project would help to augment power

availability in the Eastern Region where a deficit situation exists.

#### **Appointment of Small LPG Agents**

217. **SHRI RAJNATH SONKAR SHASTRI :**

**SHRI MARESHWAR SAVE :**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether there is any proposal to appoint small LPG agents to ease the difficulty of the consumers at small places;

(b) if so, whether the Government propose to appoint such agents directly;

(c) if not, the reasons therefor;

(d) the details of the villages and towns in Saidpur, Varanasi and Jaunpur Parliamentary Constituencies in which population is over 20,000 and there are no LPG outlets;

(e) the steps taken to open LPG agencies at such places;

(f) the number of LPG agencies and petrol pumps sanctioned on out of turn basis by the Government during the last three years, and criteria followed therefor; and

(g) the number of requests for allotment of LPG agencies/petrol pumps that are pending and the time by which they are likely to be allotted LPG agencies/pumps ?

**THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) :**

(a) No, Sir.

- (b) and (c) Do not arise.
- (d) Ram Nagar.
- (e) There are no immediate plans.
- (f) 1989—61  
1990—62  
1991—95  
(Till date)

These allotments were made at the discretion of the Government. Letters of Intent issue since December 1989 are being reviewed.

(g) No such statistics are maintained.

[*Translation*]

#### **Bridge at Pali Station**

218. SHRI GUMAN MAL LODHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is huge traffic near Pali railway station crossing; and

(b) if so, whether Government propose to construct a railway bridge here for the convenience of the public ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) No Sir; However the traffic at the level crossing has been increasing.

(b) The Railways can take action in the matter, only after proposal for the facility is sponsored by the State Government, duly consenting to bear share the cost thereof, as per rules.

[*English*]

#### **Completion of Separate Electricity Grid for Mayur Vihar in Delhi**

219. SHRI V. SREENIVASA PRASAD : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the construction work for a separate electricity grid for cluster of Group Housing societies in Mayur Vihar phase-I extension (Noida Road) has been completed by the Delhi Electric Supply Undertaking;

(b) if not, the reasons for delay; and

(c) the time by which it is likely to be commissioned ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) to (c) According to DESU, the 66 KV Grid Sub-Station at Mayur Vihar Phase-I has been commissioned in March, 1991. The sub-station has a firm capacity of 20 MVA. The new sub-station has been commissioned to avoid the problems faced by the residents of the area. The cluster of Group Housing Societies in the area are getting the benefit of this sub-station.

#### **Performance of NTPC and NHPC**

220. SHRIMATI VASUNDHARA RAJE : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the performance of the National Thermal Power Corporation